

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :08/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0803- 11.00AM -11.05 AM**

**817-ADMISSION-COURTCODE-DELISTING-AT11.06 AM**

1	Misc. Application	1414/2023	MK AROMATICS LIMITED-DELAY Vs. BSE LTD	SD AND Associates
(Main Matter Number :SEBI Appeal/0000012/2024)				
	SEBI Appeal	12/2024	MK AROMATICS LIMITED Vs. BSE LTD	SD AND Associates
Sub Matter :		Misc. Application/0001414/2023		

**937-ADMISSION-CODE-GDRCALS-AT11.08 AM**

2	SEBI Appeal	93/2024	RAVI CHILIKURI Vs. SEBI	Adv. Monica Mayekar
Sub Matter : Misc. Application/0000128/2024				
Sub Matter : Misc. Application/0000129/2024				
	Misc. Application	128/2024	RAVI CHILIKURI-EXEMPTION Vs. SEBI	Adv. Monica Mayekar
(Main Matter Number :SEBI Appeal/0000093/2024)				
	Misc. Application	129/2024	RAVI CHILIKURI-DELAY Vs. SEBI	Adv. Monica Mayekar
(Main Matter Number :SEBI Appeal/0000093/2024)				

**895-ADMISSION-CODE-ZEELCONFIRMATORY-AT 11.10 AM**

3	Misc. Application	28/2024	MR. SUBHASH CHANDRA-DELAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	132/2024	MR. SUBHASH CHANDRA Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0000028/2024		
Sub Matter :		Misc. Application/0000171/2024		
	Misc. Application	171/2024	MR. SUBHASH CHANDRA-STAY Vs. SEBI	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000132/2024)				
<b><u>93-MA HEARING-COURTCODE-MAURGENCY-AT11.12 AM</u></b>				
4	Misc. Application	140/2024	OPG Securities Private Limited and Ors.-Urgent Reliefs Vs. SEBI	RHP Partners
(Main Matter Number :SEBI Appeal/0000184/2019)				
<b><u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-11.14 A.M</u></b>				
5	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		
Sub Matter :		Misc. Application/0000737/2022		
Sub Matter :		Misc. Application/0000949/2022		
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) :		Misc. Application/0001183/2021		
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	737/2022	AKRUTI NIRMITI LIMITED AND ORS.-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000608/2021)	S. K. Jain and Co.
	Misc. Application	949/2022	Aakruti Nirmiti Ltd Vs. SEBI (Main Matter Number :SEBI Appeal/0000608/2021)	S. K. Jain and Co.
<b><u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT11.16 AM</u></b>				
6	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001372/2021 Sub Matter(Disposed) : Misc. Application/0001373/2021 Sub Matter(Disposed) : Misc. Application/0000441/2022	Alliance Law
	SEBI Appeal	1002/2022	KAUSHIK JAYENDRA SOLANKI Vs. SEBI	Corporate Advocates Pleaders,
	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Advocates Pleaders,
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001588/2022 Sub Matter : Misc. Application/0000925/2023 Sub Matter : Misc. Application/0001239/2023	Triad Law Chambers
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001658/2022	Harsh A. Kesharia Advocate
	SEBI Appeal	274/2023	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	925/2023	ABHAY JAVLEKAR ADD. DOCUMENT Vs. SEBI	TRAAD CHAMBERS LAW

(Main Matter Number :SEBI Appeal/0001004/2022)

**699-DISPOSAL-CODE-FITANDPROPERNEPTUNE-AT 11.18 A.M**

7	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
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(Main Matter Number :SEBI Appeal/0000064/2022)

	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
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Sub Matter(Disposed) : Misc. Application/0000047/2022  
Sub Matter : Misc. Application/0000061/2022  
Sub Matter(Disposed) : Misc. Application/0000582/2022  
Sub Matter(Disposed) : Misc. Application/0000316/2023

**991-DISPOSAL-COURTCODE-SUGARSAO-AT 11.20 AM**

8	SEBI Appeal	621/2022	PAT FINANCIAL CONSULTANTS PVT. LTD. Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0000817/2022  
Sub Matter(Disposed) : Misc. Application/0001718/2022

	SEBI Appeal	622/2022	GANDIV INVESTMENT PVT. LTD. Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0000940/2022  
Sub Matter(Disposed) : Misc. Application/0001719/2022

**798-DISPOSAL-COURTCODE-MURLIAO-AT11.21 AM**

9	SEBI Appeal	753/2022	PIYUSH VASANTBHAI KARIA AND ANR. Vs. SEBI	R V Legal
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Sub Matter(Disposed) : Misc. Application/0001092/2022

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	Sub Matter(Disposed) :	Misc. Application/0001093/2022		
	Sub Matter(Disposed) :	Misc. Application/0000017/2023		

**300-DISPOSAL-COURTCODE-ECOFRIENDLYIPO-AT11.22 AM**

10	SEBI Appeal	110/2023	ECO FRIENDLY FOOD PROCESSING PARK LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001776/2022		

**585-DISPOSAL-COURTCODE-SWASTIKAAO-AT11.23 AM**

11	SEBI Appeal	543/2023	M/S. SWASTIKA INVESTMENT LIMITED Vs. SEBI	Ragini Singh and Associates
	Sub Matter(Disposed) :	Misc. Application/0000735/2023		
	Sub Matter(Disposed) :	Misc. Application/0000736/2023		

**371-DISPOSAL-COURTCODE-BHAGERIAAO-AT11.24 AM**

12	SEBI Appeal	544/2023	CHOICE EQUITY BROKING PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000854/2023		
	Sub Matter(Disposed) :	Misc. Application/0001215/2023		

	SEBI Appeal	545/2023	YOGESH SHRINIVAS JADHAV Vs. SEBI	Divyashree Advocate Shanbaug,
	Sub Matter(Disposed) :	Misc. Application/0001218/2023		

	SEBI Appeal	546/2023	BABITA AJAY KEJRIWAL Vs. SEBI	Divyashree Advocate Shanbaug,
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	SEBI Appeal	547/2023	SANGITA CHIRANIA Vs. SEBI	Divyashree Advocate Shanbaug,
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	SEBI Appeal	548/2023	VINITA SUNIL PATODIA Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000855/2023		
	Sub Matter(Disposed) :	Misc. Application/0001216/2023		
	SEBI Appeal	549/2023	KAMAL SANTOSH PODDAR AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000853/2023		
	SEBI Appeal	550/2023	ANIL CHOTHMAL PATODIA AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000852/2023		
	SEBI Appeal	551/2023	SATYASHAKAMBARI SECURITIES PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	Sub Matter(Disposed) :	Misc. Application/0001220/2023		
	SEBI Appeal	552/2023	KAMLESH DHARMDUTT DAVE AND ORS. Vs. SEBI	CS ANAND KANKANI
	Sub Matter(Disposed) :	Misc. Application/0001338/2023		
	SEBI Appeal	553/2023	AKASHDEEP INTERNATIONAL PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	Sub Matter(Disposed) :	Misc. Application/0001219/2023		
	SEBI Appeal	554/2023	ZENITH SPECIALITY PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI

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	SEBI Appeal	555/2023	BHAGERIA TRADE INVEST PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
Sub Matter(Disposed) : Misc. Application/0001335/2023				
	SEBI Appeal	556/2023	REFORM COMPANY LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	557/2023	PRISM SCAN EXPRESS PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	558/2023	FUTURAGE CORPORATE CARE PRIVATE LIMITED Vs. SEBI	CS ANAND KANKANI
	SEBI Appeal	559/2023	DINESH VISHAMBHARLAL BHAGERIA AND ORS. Vs. SEBI	Ragini Singh and Associates
Sub Matter(Disposed) : Misc. Application/0000752/2023				
Sub Matter(Disposed) : Misc. Application/0000753/2023				
Sub Matter(Disposed) : Misc. Application/0001336/2023				
	SEBI Appeal	560/2023	GOVIND RAM PATODIA Vs. SEBI	Ekta Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0000790/2023				
Sub Matter(Disposed) : Misc. Application/0001217/2023				
Sub Matter : Misc. Application/0000019/2024				
	SEBI Appeal	561/2023	NATWARLAL PATODIA Vs. SEBI	Ekta Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0000792/2023				
	SEBI Appeal	562/2023	SATYANARAYAN PATODIA Vs. SEBI	Ekta Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0000793/2023				

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	SEBI Appeal	563/2023	MANJU DEVI PATODIA Vs. SEBI	Ekta Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0000794/2023		
	SEBI Appeal	564/2023	RAJENDRA RADHAKISHANJI UPADHYAYA Vs. SEBI	Sukrut Mahatre, Advocate
Sub Matter(Disposed) :		Misc. Application/0000795/2023		
Sub Matter(Disposed) :		Misc. Application/0001339/2023		
	SEBI Appeal	565/2023	PAWAN C AGARWAL Vs. SEBI	Sukrut Mahatre, Advocate
Sub Matter(Disposed) :		Misc. Application/0000796/2023		
	SEBI Appeal	566/2023	PRABHU DAYAL CHAWLA Vs. SEBI	Sukrut Mahatre, Advocate
Sub Matter(Disposed) :		Misc. Application/0000797/2023		
	SEBI Appeal	567/2023	BIKRAM MOHANTY Vs. SEBI	Sukrut Mahatre, Advocate
Sub Matter(Disposed) :		Misc. Application/0000798/2023		
	SEBI Appeal	600/2023	GAURAV MODI Vs. SEBI	Kunal Nagwekar Advocate
Sub Matter(Disposed) :		Misc. Application/0000824/2023		
Sub Matter(Disposed) :		Misc. Application/0001222/2023		
	SEBI Appeal	601/2023	SUNITA MODI Vs. SEBI	Kunal Nagwekar Advocate
Sub Matter(Disposed) :		Misc. Application/0000825/2023		
	SEBI Appeal	602/2023	KIRODI MAL MODI Vs. SEBI	Kunal Nagwekar Advocate
Sub Matter(Disposed) :		Misc. Application/0000826/2023		



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	SEBI Appeal	603/2023	KARUN MODI Vs. SEBI	Kunal Nagwekar Advocate
Sub Matter(Disposed) : Misc. Application/0000827/2023				
	SEBI Appeal	650/2023	MANJULA VINOD LOHIA Vs. SEBI	A KANKANI AND ASSOCIATES ADV
Sub Matter(Disposed) : Misc. Application/0000926/2023				
Sub Matter(Disposed) : Misc. Application/0000984/2023				
Sub Matter(Disposed) : Misc. Application/0001221/2023				
	SEBI Appeal	661/2023	HIFI TRADING PRIVATE LIMITED Vs. SEBI	Mayank Arora
Sub Matter(Disposed) : Misc. Application/0000931/2023				
Sub Matter(Disposed) : Misc. Application/0000932/2023				
	SEBI Appeal	779/2023	PAATH FINANCIAL SERVICES PVT LTD Vs. SEBI	PRIYANKA ACHREKAR ADV
Sub Matter(Disposed) : Misc. Application/0001167/2023				
	SEBI Appeal	780/2023	Chartered Capital Research Pvt Ltd Vs. SEBI	PRIYANKA ACHREKAR ADV
Sub Matter(Disposed) : Misc. Application/0001168/2023				
Sub Matter : Misc. Application/0000065/2024				
	SEBI Appeal	781/2023	Azura Projects Ltd Vs. SEBI	PRIYANKA ACHREKAR ADV
Sub Matter(Disposed) : Misc. Application/0001169/2023				
	SEBI Appeal	782/2023	Florence Securities Pvt Ltd Vs. SEBI	PRIYANKA ACHREKAR ADV
Sub Matter(Disposed) : Misc. Application/0001173/2023				
	Misc. Application	19/2024	Govind Ram Patodia-DELAY IN REJOINER Vs. SEBI	Ekta Pandey Advocate
(Main Matter Number :SEBI Appeal/0000560/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	65/2024	CHARTERED CAPITAL RESEARCH PVT LTD-DELAY IN REJOIN Vs. SEBI	Priyanka Achrekar Advocate

(Main Matter Number :SEBI Appeal/0000780/2023)